

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

COARM:

(IB)-258(ND)2020

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.02.2020

NAME OF THE COMPANY: M/s. Arora Vinyl Pvt. Ltd. V/s. Shri Banke  
Bihari Cotfab Pvt. Ltd.

SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Arvind Kumar, Advocate for the Petitioner  
Mr. Shashwat Singh Gaur, Advocate for the Respondent

**ORDER**

Affidavit of service has been filed deposing that the service has been effected vide speed post as well as by email. None is present on behalf of the Corporate Debtor. They are proceeded ex-parte. To come up for arguments on 6<sup>th</sup> March 2020.

-sd-

(L.N. Gupta)  
Member (T)

-sd-

(Ina Malhotra)  
Member (J)